



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH**

Dated: This day of 19th April 2021

(Through video conference)

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER(J)
HON'BLE MRS. AJANTA DAYALAN, MEMBER(A)**

O.A. No.063/00224/2021

Maj (Retd) Prem Singh Kharwal, S/o Late Col. Harnam Singh, R/o Village & Post Office Kangoo, Tehsil Nadaun, District Hamirpur, Himachal Pradesh.

.....**Applicant**

By Advocate: Sh. Rajiv Rai

Versus

1. Union of India through Secretary (Defence) to the Government of India, New Delhi.
2. Chief of Staff, HQ, AARTRAC, Shimla – 171003.
3. OIC Canteens ARTRAC Canteens Management Committee through its Chairman.
4. OIC Canteen for Brig Adm. Headquarters Army Training Command Shimla-HP-171003.
5. Dy. Chairman, Management Committee ARTRAC Canteens Shimla – 3, Himachal Pradesh.
6. Lt. Col Suresh Kuar S/o Not known to the petitioner, VPO Chamboh, Tehsil Bhoranj, District Hamirpur, Himachal Pradesh presently posted and serving as Quarter Master at ARTRAC Shimla.

.....**Respondents**

**By Advocate: Sh. Anshul Bansal for Respondents No. 1 to 5
Sh. Vivek Sharma for Respondent No. 6**

O R D E R(Oral)



Per: SURESH KUMAR MONGA, Member (J)

1. After arguing the matter for some time, Sh. Rajiv Rai, learned counsel for the applicant wishes to withdraw the present original application with liberty to file a fresh one with better particulars.

2. In view of the above, the original application is dismissed as withdrawn with liberty as aforesaid.

(AJANTA DAYALAN)
Member (A)

(SURESH KUMAR MONGA)
Member (J)

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